

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st August, 1969, agreed without any amendment to the Gold (Control) Amendment Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 11th August, 1969."

ELECTION TO COMMITTEE

COMMITTEE ON PUBLIC UNDERTAKINGS

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RA- GHURAMAIAH): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the un- expired term of the Committee, vice Shri G. S. Dhillon resigned from the Committee."

MR. CHAIRMAN: The question is—

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the unexpired term of the Committee, vice Shri G. S. Dhillon resigned from the Committee."

*The motion was adopted.*

13.14 hrs.

RE. PRESIDENTIAL ELECTION

SHRI P. G. SEN (Purnea): Sir, I had tabled an adjournment motion.

MR. SPEAKER: I know. The complaint was this. He came to me with certain figures and information about the election of the President, that it has been misrepresented in the papers. Of course, that does not relate to anything that happened in this House.

SHRI P. G. SEN: I have to make one submission. You are the custodian of the rights and privileges of the House here. Whatever happens, we sometimes ask you, and sometimes you pull us up; and we are happy about that. But the thing is this. Whatever happens here or outside, for instance, when Members are arrested, you get the information of the arrest from the magistrates. So, in that way, whatever happens to us either inside the House or outside, the information is given to us. And this august House has a remedy.

What I want to emphasise is this. The matter relates to one MP here, who was sometime before, the Speaker of this august House. He was a contestant in the Presidential election. Now, a newspaper, the *Hindustan Standard* of 21st August, Calcutta. . .

(*Interruption.*)

MR. SPEAKER: Please sit down. You showed me all that information in the Chamber also. I have very carefully considered it and I discussed it with you also. Of course that may be wrong but still that does not arise out of or through the proceedings of the House, nor is it anyway connected with the fundamental or basic rights or privileges of this House, except that something happened outside.

SHRI P. G. SEN: Sir, Secretary, Lok Sabha was the returning officer.

**MR. SPEAKER:** But it does not mean that he was sitting there as Secretary, Lok Sabha. He was sitting there as Returning Officer appointed by the Election Commissioner. At that time he was under the Election Commissioner, not under me. Of course, at present he is Secretary, Lok Sabha; but, at that time, when he was sitting in that room as Returning Officer, he was not under me. You may be fully justified in raising it, but it has nothing to do with the privileges and rights of this House. Therefore, I am sorry, I cannot allow it.

13.16 hrs.

*The Lok Sabha adjourned for lunch till fifteen minutes past Fourteen of the Clock.*

*The Lok Sabha re-assembled after lunch at Eighteen minutes past Mourteen of the Clock.*

[**MR. DEPUTY-SPEAKER** in the Chair.]

**SHRI S. KANDAPPAN (Mettur):** Wish you a good day, Sir.

**SHRI S. M. BANERJEE (Kanpur):** Where is Shri Hem Barua?

**SHRI M. L. SONDDHI (New Delhi):** Sir, I wish to make a submission.

**MR. DEPUTY-SPEAKER:** Quite a number of hon. Members wrote to me and personally enquired about my health and my brother's health. I am grateful to them. Because of throat trouble and an attack of hypertension, I was ill and took rest under doctor's advice. To day I came just for a few minutes. Someone suggested that I was showing discourtesy to the Speaker. This is an important office and I must say that anybody who occupies it commands all respect and courtesy. That is the tradition of our House. Personally I have very friendly relations with Shri Dhillon and I was the first man to felicitate him. There should be no misunderstanding about it. Because many friends said that I must come

even for a few minutes, I have come today.

**SHRI M. L. SONDDHI:** I welcome your coming back here and I only wish to submit humbly to you that in your absence rival factions of the Congress Party have been trying to disturb the peace of New Delhi which happens to be my constituency. This is the Gandhi Centenary Year. If they want a showdown, they should go to Faridabad. Let them spare New Delhi; let the capital city of India remain peaceful. I request your good offices for that.

**MR. DEPUTY-SPEAKER:** Shri M. L. Sondhi is also perhaps disturbed in his mind at the events, and he is giving vent to it. He will have to be a little introvert at the present moment.

**SHRI M. L. SONDDHI:** The police are posted in large numbers.

**SHRI S. M. BANERJEE (Kanpur):** While welcoming you to the Chair, I would submit that a very serious situation has taken place in Jerusalem, namely that the El Aqsa mosque has been burnt, and this has agitated the entire Arab world; in fact, not only the Arab world, but even the people in India in every place, whether it be Bombay, Calcutta or any other, are agitated about it. We would request you to ask the Prime Minister to make a statement on this.

**MR. DEPUTY-SPEAKER:** I was there and I had seen that old mosque. I had the privilege of seeing it myself. Naturally, the feelings of a vast majority of people of that faith are disturbed. I think the hon. Minister of Parliamentary Affairs has taken note of it. Now, let us proceed with the business before us.

श्री इफ्हाक सम्भनी (अमरोहा) :  
यह डेढ़ हजार साल पुरानी मस्जिद है और आपने देखा कि इस में आग लगाये जाने से न सिर्फ़ अरब वर्ल्ड बल्कि सारी मुसलिम वर्ल्ड, और न सिर्फ़ मुसलिम वर्ल्ड बल्कि जो भी

دبا دتگاہوں کی ڈججذ کرنا چاہتے ہیں اور  
دسفا چاہتے ہیں انہیں تکلیف پہنچی ہے ۔  
پرو۔ ہیرن مکرچی، شری اس۔ ام۔ بنرجی،  
ام۔ ان۔ نالنر، شری موہممد یوسف،  
نبا بجا دا جلیفکار املی خاں اور دوسرے  
ساہبان نے اس پر کالیگ اڈیشن دیے ہیں ۔  
اثری اک ام پیج کا ڈیلیگیشن بھی چی۔  
رنا ڈیر سیھ کے ساہ پراڈم-مینسٹر سے مل  
کر آیا ہے جس میں شری ڈیرےشور کالیتا،  
جیوتیم بس، شری ام۔ ان۔ نالنر، میں اور  
دوسرے ساہبان تھے ۔ انہوں نے بھی باوا  
کیا ہے ۔ مری درخاست ہے کہ اناپ اس کو  
مجزر کرے ۔ اس کے بارے میں ہمارے  
ہندوستان کے سبھی جمہوریت پسند لوگوں  
کے میں پہنچا دیں کہ اس کو پھر سے  
دلنے کا انتظام کیا جائے ۔ عزراہل نے  
یونائیڈڈ نیشنل کے چارٹر کے  
کھلسٹ کہا ہے اور عبادتگاہ کی بے  
رتی کرے اس کے بارے میں یونائیڈڈ  
نیشن سے کہا جائے کہ وہ اس پر ایکشن  
لیں ۔ پرائم منسٹر صاحب بھی اس کے  
بارے میں بیان دیں ۔

مل کر آیا ہے جس میں شری ڈیرےشور  
کالیتا۔ جمہوریت پسند لوگوں کے  
میں اور دوسرے صاحبان تھے ۔ انہوں  
نے بھی وعدہ کیا ہے ۔ میری درخواست  
ہے کہ آپ اس کو منظور کریں ۔ اس کے  
بارے میں ہمارے دلہندوں ان کے سبھی  
جمہوریت پسند لوگوں کے ساتھ مل کر  
یہاں پہنچا دیں کہ اس کو پھر سے  
دلنے کا انتظام کیا جائے ۔ عزراہل نے  
یونائیڈڈ نیشنل کے چارٹر کے  
کھلسٹ کہا ہے اور عبادتگاہ کی بے  
رتی کرے اس کے بارے میں یونائیڈڈ  
نیشن سے کہا جائے کہ وہ اس پر ایکشن  
لیں ۔ پرائم منسٹر صاحب بھی اس کے  
بارے میں بیان دیں ۔

MR. DEPUTY-SPEAKER: I am  
sure the hon. Minister of Parliamen-  
tary Affairs has taken note of it.

14.19 hrs.

APPROPRIATION (RAILWAYS) NO.  
3 BILL, 1969

THE MINISTER OF STATE IN  
THE MINISTRY OF RAILWAYS  
(SHRI PARIMAL GHOSH): On be-  
half of Dr. Ram Subhag Singh, I beg  
to move\*:

"That the Bill to authorise  
payment and appropriation of  
certain further sums from and out  
of the Consolidated Fund of India  
for the service of the financial  
year 1969-70 for the purposes of  
railways, be taken into considera-  
tion."

SHRI JAIPAL SINGH (Khunti):  
On a point of order. I want to know  
why when my very dear friend Dr.  
Ram Subhag Singh is present here,  
my very dear friend Shri Parimal  
Ghosh should speak on his behalf. It  
is a parliamentary convention that  
when the Minister is present himself

[شری استحقاق ساہلی (امروہا) :

مسجد دیوہ ہزار سال پرانی ہے اور آپ  
نے دیکھا کہ اس میں آگ لگائے جاے  
سے نہ صرف عرب ورلڈ بلکہ ساری مسلم  
ورلڈ - اور نہ صرف مسلم ورلڈ بلکہ جو  
بھی عبادت گاہوں کی عزت کرنا چاہتے  
ہیں اور انصاف چاہتے ہیں انہیں تکلیف  
پہنچی ہے ۔ پروفیسر ہیرن مکرچی  
شری ایس ایم بلوچی - ایم این : غور -  
شری محمد یوسف - نوابزادہ ڈو لفقار  
علی خاں اور دوسرے صاحبان نے اس پر  
کالڈ اڈیشن دئے ہیں ۔ ابھی ایک  
ایم پیز کا ٹیلیگیشن بھی چونوہری  
دھرم سنگھ کے ساتھ پرائم منسٹر سے

\*Moved with the recommendation of the Chief Justice of India dis-  
charging the functions of the President.